

LOK SABHA
UNSTARRED QUESTION No. 6235
TO BE ANSWERED ON 2nd April, 2026

EXPANSION OF CITY GAS DISTRIBUTION NETWORK

6235. SHRI P P CHAUDHARY:
SMT. MALA RAJYA LAXMI SHAH:
SMT. KAMALJEET SEHRAWAT:
DR. HEMANG JOSHI:
SHRI SHANKAR LALWANI:
SMT. MAHIMA KUMARI MEWAR:
DR. MANNA LAL RAWAT:
SHRI YOGENDER CHANDOLIA:
SMT. SANJNA JATAV:
SHRI MANOJ TIWARI:
SHRI BALABHADRA MAJHI:
SHRI MANISH JAISWAL:
SHRI KRISHNA PRASAD TENNETI:
SHRI MAHESH KASHYAP:
SHRI MUKESHKUMAR CHANDRAKAANT DALAL:
SHRI BIBHU PRASAD TARAI:
DR. SANJAY JAISWAL:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has undertaken any recent review of the expansion of the City Gas Distribution (CGD) network in the country with a view to increase access to Piped Natural Gas (PNG) for households and Compressed Natural Gas (CNG) for transportation, including areas under Nabarangpur Lok Sabha Constituency and districts of Hazaribagh and Ramgarh;
- (b) if so, the details thereof including the number of Geographical Areas (GAs) authorised by the Petroleum and Natural Gas Regulatory Board (PNGRB) currently covered under the CGD network in the country, along with the progress made in expansion of the CGD network, including CNG stations and PNG connections during the last three years, year-wise, particularly in Rajasthan and especially in Bharatpur;
- (c) whether the Government has identified districts or regions where CGD infrastructure is yet to be operationalised despite allocation under earlier bidding rounds, particularly in Rajasthan, Nabarangpur Lok Sabha Constituency and districts of Hazaribagh and Ramgarh; and
- (d) if so, the details thereof and the steps taken by the Government to expedite the rollout of gas distribution infrastructure in such areas?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्यमंत्री
(श्री सुरेश गोपी)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI SURESH GOPI)

- (a) to (d) Providing Piped Natural Gas (PNG) connections, establishment of Compressed Natural Gas (CNG) stations and laying of pipeline infrastructure is part of the development of City Gas

Distribution (CGD) Network, which is carried out by the entities authorized by PNGRB as per their Minimum Work Programme (MWP) and techno-commercial feasibility. After completion of 12/12A CGD bidding round, PNGRB has authorized entities for the development of CGD network in 307 Geographical Areas (GAs), covering the entire mainland area (including the areas under Nabarangpur Lok Sabha Constituency and districts of Hazaribagh and Ramgarh) across the country. The progress of PNG Domestic (D) connections and CNG stations during last 3 years across the country is at Annexure-I.

PNGRB has authorized 17 GAs including (2 GAs spread over Madhya Pradesh and Rajasthan; 1 GA spread over Punjab and Rajasthan and 1 GA spread over U.P. and Rajasthan), in the state of Rajasthan. Bharatpur comes under Firozabad (Taj Trapezium Zone) GA which has been authorised by PNGRB to GAIL Gas Limited for development of CGD network. The GA wise detail of PNG (D) connections and CNG stations, during last three years, in the state of Rajasthan is at Annexure-II.

Nabarangpur is part of Koraput, Malkangiri, and Nabarangpur districts GA authorised to Adani Total Gas Limited for development of CGD network and 3 CNG stations have been set up in the GA so far. Hazaribagh and Ramgarh is part of Bokaro, Hazaribagh & Ramgarh Districts GA authorised to Indian Oil Corporation Limited for development of CGD network and as on 31.01.2026, the authorised entity has provided 13,653 PNG(D) connections and set up 27 CNG stations in the GA. Progress of CGD networks is regularly monitored based on reports submitted by the CGD entities. If there are any delays or shortfalls, the entities are advised to take corrective action. This includes calling them for progress review meetings or statutory hearings under existing regulations to discuss challenges and the latest updates on their MWP targets in authorized GAs. In addition, Government conducts regular interactions and meetings with State Governments for the development of CGD network in respective States and address challenges in this regard.

Government have taken various steps to ensure the availability of Natural Gas to CNG (Transport)/ PNG (Domestic) sector in the country which, inter-alia, includes allocating domestic gas on priority basis to CNG (T)/ PNG(D); diverting domestic gas from non-priority sectors to meet the requirement for CNG (T)/PNG(D) sector, expansion of CGD network, grant of Public Utility Status to CGD projects, notification for supply of domestic gas through available mode (including cascade mode) for CNG(T)/ PNG(D) purpose, allocating domestic natural gas for CNG (T) and PNG (D) segments on a two-quarter advance basis, expansion of National Gas Grid Pipeline, setting up of Liquefied Natural Gas (LNG) Terminals, Sustainable Alternative Towards Affordable Transportation (SATAT) initiatives to promote Bio-CNG, etc. Government have also notified that gas produced from discoveries in Deepwater, Ultra Deepwater and High Pressure-High Temperature areas, in any situation which may require proportionate distribution of the gas offered under the bidding process, the contractor shall offer gas to bidders belonging to CNG (T)/ PNG (D) sector on priority.

Recently, a comprehensive control order dated 24.03.2026 has been issued under the Essential Commodities Act, 1955 to facilitate time-bound expansion of pipeline infrastructure across the country, especially CGD. The Order provides a uniform framework for grant of right of way (RoW) and permissions by mandating strict timelines, enabling deemed approvals in case of delays, and prohibiting imposition of unauthorised charges by public authorities. It also addresses access issues in residential and private areas by ensuring non-discriminatory and time-bound permissions, thereby removing key bottlenecks in pipeline laying.

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 6235 TO BE ANSWERED ON 02.04.2026 REGARDING EXPANSION OF CITY GAS DISTRIBUTION NETWORK.

The progress of PNG Domestic (D) connections and CNG stations during last 3 years across the country

S. No.	Period	PNG (D) Connections	CNG Stations
1.	March, 2024	1,29,22,516	6,861
2.	March, 2025	1,50,41,471	8,067
3.	January, 2026	1,62,60,754	8,616

(Source- PNGRB)

Annexure-II

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 6235 TO BE ANSWERED ON 02.04.2026 REGARDING EXPANSION OF CITY GAS DISTRIBUTION NETWORK.

The GA wise detail of PNG (D) connections and CNG stations during the last three years in the state of Rajasthan

S. No.	Geographical Area	State	Authorized CGD Entity	Date of Authorization	Date of Target Completion	PNG (D) Connection			CNG Stations		
						Mar, 2024	Mar, 2025	Jan, 2026	Mar, 2024	Mar, 2025	Jan, 2026
1	Kota	Rajasthan	Rajasthan State Gas Limited	01-Jun-09	30-Jun-14	34370	54151	69070	10	12	12
2	Barmer, Jaisalmer & Jodhpur Districts	Rajasthan	AGP CGD India Private Limited	28-Sep-18	30-Sep-30	50881	51002	51005	39	41	45
3	Alwar (Other than Bhiwadi) & Jaipur Districts	Rajasthan	Torrent Gas Jaipur Private Limited	27-08-2018 (New start date 01.04.2022)	31-Mar-30	3757	9691	14840	55	61	70
4	Kota District (EAAA), Baran & Chittorgarh (Only Rawatbhata Taluka) Districts	Rajasthan	Torrent Gas Limited	13-Sep-18	30-Sep-28	2500	4167	5703	16	17	19
5	Bhilwara & Bundi Districts	Rajasthan	Adani Total Gas Limited	14-Sep-18	30-Sep-28	1018	1908	4258	17	20	20
6	Chittorgarh (Other than Rawatbhata Taluka) & Udaipur Districts	Rajasthan	Adani Total Gas Limited	13-Sep-18	30-Sep-28	2149	17073	24734	38	40	42
7	Dholpur District	Rajasthan	Dholpur CGD Private Limited	28-Sep-18	30-Sep-28	609	1805	2622	8	8	8
8	Jhabua, Banswara, Ratlam and Dungarpur Districts	Madhya Pradesh and Rajasthan	Gujarat Gas Limited	29-Mar-19	31-Mar-29	863	1182	1380	31	33	32
9	Ajmer, Pali and Rajsamand Districts	Rajasthan	Indraprastha Gas Limited	29-Mar-19	31-Mar-29	200116	261683	271752	68	83	84
10	Jalore and Sirohi Districts	Rajasthan	Gujarat Gas Limited	29-Mar-19	31-Mar-29	7237	8430	10129	30	31	32
11	Agar Malwa, Neemuch, Mandsaur and Jhalawar districts	Madhya Pradesh and Rajasthan	Megha City Gas Distribution Private Limited	15-Mar-22	31-Mar-30	0	0	0	4	5	9

12	Fazilka (except area already authorized), Ganganagar and Hanumangarh districts	Punjab & Rajasthan	Bharat Petroleum Corporation Limited	04-May-22	30-Jun-30	4842	7067	32594	20	26	32
13	Bikaner and Churu districts	Rajasthan	Gasonet Services (RJ) Limited	15-Mar-22	31-Mar-30	0	0	0	6	10	11
14	Jhunjhunu, Sikar and Nagaur districts	Rajasthan	Indian Oil Corporation Limited	23-03-2022 (New Start date 01.04.2023)	31-Mar-31	864	5619	6441	12	43	43
15.	Dausa, Karauli, Sawai Madhopur and Tonk districts	Rajasthan	Hindustan Petroleum Corporation Limited	15-Mar-22	31-Mar-30	53	3336	6138	14	43	52
16.	Bhiwadi (in Alwar District)	Rajasthan	Haryana City Gas Distribution (Bhiwadi) Limited	01-Aug-18	30-Sep-25	5419	5914	6789	4	5	5
17.	Firozabad (Taj Trapezium Zone)	Uttar Pradesh & Rajasthan	GAIL Gas Limited	26-Sep-11	25-Aug-14	22700	24563	29079	45	48	53
Total						337378	457591	5,36,534	417	526	569

(Source- PNGRB)
